

Telephone for Police Stations

1070. Shri Tan Singh: Will the Minister of Communications be pleased to state:

(a) whether each police station has to be provided with telephone connections during the Third Plan period;

(b) the number of police stations still without telephone facilities in Barmer, Jaisalmer and Jodhpur Districts of Rajasthan; and

(c) when such connections will be provided?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) No.

(b) Barmer—12 (3 sanctioned).

Jaisalmer—6 (1 sanctioned).

Jodhpur—7 (1 sanctioned).

(c) Telephone facilities at the remaining Stations will be provided only if the proposals are remunerative or on guarantee basis. The sanctioned works are expected to be carried out by the end of the Third Plan.

Ghost Radio Station

1072. { Shrimati Renuka Barkataki:
Shri D. C. Sharma:
Shri Hukam Chand
Kachhavaia:
Shri Subodh Hansda:

Will the Minister of Communications be pleased to state:

(a) whether Government's attention has been drawn to a report that a 'Ghost' radio station is operating from somewhere near Jammu; and

(b) if so, the steps Government have taken to locate the station and deal with those responsible for operating the same?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes, Sir.

(b) The Station does not appear to be operating from any place in India. The location appears to be in the

Lahore area. Pakistan has an international registration for 100 K.W. broadcast station at 630 kc/s from Lahore/Multan area.

Chinese Protest

1073. Shri D. C. Sharma: Will the Minister of External Affairs be pleased to state:

(a) whether the Chinese Foreign Ministry has accused India of supporting the American Policy of "two Chinas" and has opposed the move in a note delivered to the Indian Embassy in Peking on the 11th November, 1964; and

(b) if so, the reaction of the Government of India thereto and the nature of reply sent, if any?

The Minister of External Affairs (Shri Swaran Singh): (a) In a note delivered to the Indian Embassy at Peking on the 11th November, 1964, the Chinese Government have alleged that India is supporting the so-called "Two-China policy".

(b) The Chinese Government is well aware that the Government of India recognise and have diplomatic relations only with the People's Republic of China. The allegation that India is supporting the "Two-China policy" has therefore been made to serve the ends of China's anti-Indian propaganda. A reply to the Chinese note will be sent shortly, and copies of the correspondence will be placed on the Table of Parliament.

आकाशवाणी में इंजीनियरिंग कर्मचारी

1074. श्री सिद्धेश्वर प्रसाद : क्या सूचना और प्रसारण मंत्री 14 सितम्बर, 1964 के तारांकित प्रश्न संख्या 151 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी में इंजीनियरिंग कर्मचारियों की सेवा शर्तों पर विचार करने के लिये जो समिति नियुक्त की गई थी क्या उसने अपनी रिपोर्ट दे दी है ; और

(ख) यदि हां, तो उसमें क्या सिफारिशें हो गई हैं और उन्हें कार्यान्वित करने के लिये क्या कदम उठाये गये हैं?

सूचना और प्रसारण मन्त्री (श्रीमती इंदिरा गांधी): : (क) जो हां।

(ख) एक विवरण संलग्न है जिसमें समिति की मुख्य सिफारिशें दी हुई हैं। [पुस्तकालय में रखा गया है। देखिये संख्या एल० टी०—3560।64] सिफारिशें अभी विचाराधीन हैं और उनके लागू करने का शत सरकार द्वारा उन्हें स्वीकार किए जाने पश्चात् ही उठेगा।

Railway Land for P. & T. Quarters

1075. Shri Maniyangandan: Will the Minister of Communications be pleased to state:

(a) whether land belonging to the Railway Department in Kottayam (Kerala) has been proposed to be taken over by P. & T. Department for construction of quarters;

(b) if so, the amount paid for the purpose, if any; and

(c) whether the possession of the land has been taken over and if not, the reasons therefor?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes.

(b) Rs. 37,183.29.

(c) The possession of land has not been taken over as the land is occupied by unauthorised persons who have yet to be evicted.

Land for Ex-Servicemen

1076 { **Shri Pottekkatt:**
Shri Raghavan:

Will the Minister of Defence be pleased to state:

(a) whether the Committee appointed to enquire into the problems relating to the settlement of ex-ser-

vicemen on land has submitted its report;

(b) if so, its findings thereof; and
(c) the steps taken to carry out the recommendations?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) Yes, Sir.

(b) The main recommendations of the Committee are given in the statement laid on the Table of the House. [Placed in Library, See No. LT-3561/64].

(c) The following steps have so far been taken in pursuance of the above recommendations:—

(a) State Governments have been requested to send details of land actually offered by them and their replies are still awaited.

(b) Procedure and Rules of allotment of land etc. are also under consideration of the State Governments, who are primarily concerned in the matter.

Schools in Cantonments

1077. { **Shri Pottekkatt:**
Shri A. V. Raghavan:

Will the Minister of Defence be pleased to state:

(a) the progress made to implement the scheme for setting up schools in each Cantonment;

(b) the names of Cantonments which have no schools at present; and

(c) the steps taken to expedite the setting up of such schools during the current financial year?

The Minister of Defence (Shri Y. B. Chavan): (a) No scheme as such has been framed for setting up schools in each Cantonment.

(b) Almora Cantonment.

(c) The Almora Cantonment Board has no plan to set up a school during